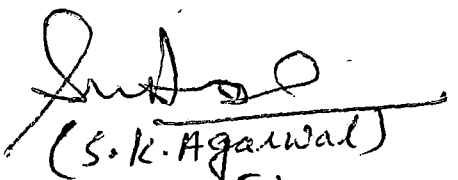


(5)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No.....103.....1999

.....Man Singh Rawat.....Versus.....UOI.....

Date of Order	Orders
4.10.99	Mr. Sunil Samdania - Brotherholder of Mr. B. L. Samdania - Counsel for applicant. Mr. U. D. Sharma - Counsel for respondents. The learned Counsel for the respondents files reply to the O.A which may be taken on records. The learned Counsel for the applicant seeks to withdraw this O.A as he submits that the applicant has given the order of appointment and he has joined on the post, therefore this O.A has become infructuous. The learned Counsel for the respondents also confirms the same. In view of the submissions made by the learned Counsel for the applicant, the O.A is disposed of as having become infructuous.  (S.K. Agarwal) M (J).

Reply filed
to the O.A.
on 4/10/99
by
UOI

Recd
4/10/99
2004 sent to
Applicant
write
dated